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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER :  
PETITION NUMBER : CP/01/2016  
NAME OF THE PETITIONER(S) : R.DORAISAMY & 1  
NAME OF THE RESPONDENT(S) : MEHALA CARONA TEXTILES PVT LTD  
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	T.V.P. Saivihari	Counsel for Petitioner	T.V.P. Saivihari
2	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for R 2 to 5	Ashok R.

**ORDER**

Mr. T.V.P. Saivihari, Counsel for Petitioner present. Mr. R. Vidhyashankar and Mr. R. Ashokkumar, Counsel for Respondent 2 to 5 present. No representation on behalf of R-1 and R-6. The service of notice on R7 and R8 is not complete. The Counsel for Petitioner is directed to serve private notice on R-7 and R-8 by way of speed post and file proof thereof along with an affidavit. In case, on next date of hearing, counsel on behalf of R-1 and R-6 fails to appear, appropriate order will be passed. Counsel for Petitioner is directed to file rejoinder to the counter filed by R-2 to R-5. Put up on 18.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)